

IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 215
IB-24(PB)/2022
IA-1433/2023, IA-401/2023

IN THE MATTER OF:
Bank of Baroda Ltd.

... **Applicant/Petitioner**

Versus

Great Indian Nautaki Company Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Dhruv Gupta in IA-1433/2023

For the RP : Miss Asiya Khan

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1433/2023, IA-401/2023: List the matter before Regular Bench on
29.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)